

BEFORE
HOB'BLE MR JUSTICE SR SEN
BA No. 49 of 2014

30.10.2014

Heard Mr AS Siddiqui, learned counsel for petitioner who submits that, there is a formal defect in the petition, hence, he intends to withdraw the petition and file afresh.

Prayer is allowed.

Mr. JM Thangkhiew, learned State counsel is present.

Accordingly, the matter stands disposed of.

JUDGE

V Lyndem